

(b) and (c). The aid is expected to be utilised by the end of the Fifth Five Year Plan for financing costs in respect of land development, drainage, road construction, marketing and warehousing, training of personnel and advisory services in the Project area.

**Advances to Weaker Sections of Society**

\*75. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether the procedure for giving advances to weaker sections of society is being simplified; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Reserve Bank of India have issued instructions to commercial banks to simplify and rationalise their lending procedures, particularly in respect of financial assistance to priority sector and banks are implementing these instructions. Banks have already introduced simplified application forms in respect of advances to agriculture and small scale industries etc. in regional languages. Assistance is also provided to such borrowers for filling up application forms and submission of required data wherever necessary. Adequate powers have been delegated to the Branch Managers so that a major portion of the loans to borrowers is promptly sanctioned at branch level itself.

**Export of Indian Cotton Textiles**

\*76. SHRI RAJA KULKARNI: Will the Minister of COMMERCE be pleased to state:

(a) whether export of Indian Cotton Textiles have dropped in the first six months of 1976; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) No, Sir.

(b) Does not arise.

**Funds required for Modernisation and Rehabilitation of Traditional Industries**

\*77. SHRI S. A. MURUGANANTHAM: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether the Federation of Indian Chambers of Commerce and Industry has estimated that about Rs. 1340 crores will be needed for the modernisation and rehabilitation of some traditional industries in the country;

(b) whether Government are likely to release a part of funds from deposits with Industrial Development Bank of India for the corporate sector for this purpose; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b) and (c). Modernisation of machinery and replacement of obsolete machinery are ordinarily taken care of by the Industrial Development Bank of India (IDBI) both through direct assistance to industry and through its Bill Rediscounting Scheme. The amount of assistance sanctioned and disbursed by the IDBI and other public financial institutions have been increasing from year to year. During the financial year 1976-77 in order to further strengthen the resources position of the IDBI Government have decided to permit industries to deposit the surcharge on income tax with the IDBI. It is expected that

Rs. 50 crores would accrue during the financial year to the IDBI in the form of deposits, keeping in view the estimates made by the Federation of Indian Chambers of Commerce and Industry, Government have decided to keep under continuous review the resource position of the IDBI with a view to ensuring that constraint of resources does not impede modernisation. A scheme has already been prepared by the IDBI for modernisation of sugar, cement and certain engineering industries. A separate announcement in respect of jute and cotton textiles will follow.

#### Reorientation of Lead Bank Scheme

\*78. SHRI JAGANNATH MISHRA: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether banks have been directed to reorient their lead bank scheme; and

(b) if so, the salient features of the proposed reorientation?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Reserve Bank of India have advised the banks to lay emphasis on securing more effective implementation of the Lead Bank Scheme through formulation of bankable schemes and their joint implementation by the commercial banks and other financial institutions, improved working of the District Consultative Committees, conformity in the provision of credit by different banks under the same scheme, coordination between cooperative and commercial banking structure, training and reorientation of staff of both the banks and the Government agencies etc.

#### Take-Over of Jute Mills

\*79. SHRI B. S. BHAIJRA:  
SHRI NAWAL KISHORE  
SINHA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to take over inefficiently run jute mills;

(b) whether Government have made any assessment about the number of such jute mills in the country; and

(c) if so, the broad details thereof?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) to (c). Government have taken over the management of National Co. Situation is monitored by Government from time to time and appropriate action is taken on the merits of each case.

#### Joint Ventures Abroad

\*80. SHRI VARKEY GEORGE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have made any important departure in its scheme relating to the establishment of joint ventures abroad; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

#### Selection of Short Haul Jet

459. SHRI MOHINDER SINGH GILL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any decision on the selection of short haul Jet has been